

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 16-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
PLNTF EVIDENCE				
1	O.S. 1154/2012 (EVIDENCE.)		Narayana Vs Ramanjinappa.V	V.P. SHANMUGAM
2	O.S. 101/2014 (EVIDENCE.) IA/1/2014		Thammaneni Rangalakshmi Vs Lakshmaiah	Suresh V
3	O.S. 254/2014 (EVIDENCE.) IA/1/2014		Gayathri Vs Ramgopal	K T Dakappa
4	O.S. 38/2020 (EVIDENCE.) IA/1/2020		Harish N Vs Rinku Deshponde alias Rinku Prakash Pal Reja	Raghu R
FUTHER CHIEF OF pw				
5	O.S. 1231/2013 (EVIDENCE.) IA/1/2013		Narayanamma Vs Narayanappa	
<u>12:00 P.M - 1:00 P.M</u>				
HEARING ON IA				
6	O.S. 1325/2011 (SUMMONS) IA/1/2011		MS JAMNALAL BAJAJ SEVA TRUST Vs RADHA.B.V	VENKATESH.D.PASTAY KK
7	O.S. 1619/2012 (SUMMONS) IA/1/2012		Munivenkatamma Vs Narayanaswamy	D.Nagaraja Reddy
8	O.S. 1637/2012 (SUMMONS) IA/1/2012 IA/2/2012		Padamma Vs Chandrappa	C.E.Shankarappa
9	O.S. 688/2013 (SUMMONS) IA/1/2013		Lakshamma Vs Patelappa	Mayura valar
10	Misc 31/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		Rukkamma Vs Srinivas B	N.J.RAMESH.
<u>3:00 P.M - 4:00 P.M</u>				
11	O.S. 1047/2020 (SUMMONS) IA/1/2020		THIMAKKA Vs MUNIYAPPA	H M SOMASHEKARAI AH
HEARING ON IA				
12	Misc 62/2018 (SUMMONS) IA/1/2018		Lakshamma Vs Nagaraj	B Manjunatha

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13	O.S. 1344/2018 (SUMMONS) IA/1/2018 IA/2/2018		PRATAP D GHORPADE Vs INDRAJEET D GHORPADE	Ajay J N
14	O.S. 1012/2020 (SUMMONS) IA/1/2020 IA/2/2020		AMALGAMATED PROPERTY DEVELOPERS PRIVATE LIMITED REP. BY RATAN B LATH Vs PRABHAKAR REDDY R	B S RADHANANDAN
15	O.S. 1040/2020 (ORDERS.) IA/1/2020		SARASAMMA ALIAS SARASWATHAMMA Vs BACHEGOWDA	C. CHIKKANNA
Cases listed below are adjourned due to Covid 19				
16	O.S. 595/2014 (EVIDENCE.) IA/1/2014	18-12-2020	Puttamma Vs Venkate Gowda	
CROSS EXAMINATION OF PW				
17	O.S. 650/2014 (EVIDENCE.) IA/1/2014	18-12-2020	Babu G Vs Savithramma	Harish M
PLNTF EVIDENCE				
18	O.S. 1972/2014 (EVIDENCE.)	18-12-2020	Yashodamma Vs Shivanna K	Y N S R
19	O.S. 1095/2015 (EVIDENCE.) IA/1/2015	18-12-2020	Nagesh H Vs Seetharam C S	N Harish Kumar
FUTHER CHIEF OF pw				
20	O.S. 923/2015 (EVIDENCE.) IA/1/2015	18-12-2020	Chandrakanthamma Vs City Municipal Council	Mylaraiah Ass.
21	O.S. 1643/2017 (EVIDENCE.) IA/1/2017	18-12-2020	Narayanamma Vs Muneyaiah	Jamuna T.B.
PLNTF EVIDENCE				
22	O.S. 1661/2017 (EVIDENCE.) IA/1/2017	19-12-2020	Manjunath Vs Pramila	Vishwanath N.
23	O.S. 22/2018 (EVIDENCE.) IA/1/2018	19-12-2020	Narayanaswamy L N Vs Munigentappa	V K M
24	O.S. 1432/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	19-12-2020	Shivapradeep Vs Sheelavathi T M	K Ajay Kumar

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25	O.S. 848/2019 (EVIDENCE.) IA/1/2019	19-12-2020	Venkatesh V Vs Narayanaswamy C	A C S
26	O.S. 1481/2012 (SUMMONS)	05-01-2021	patalappa Vs Srinivasareddy	M.V.venkatesh
AMENDMENT				
27	O.S. 667/2013 (SUMMONS) IA/1/2013	05-01-2021	Anjanamma Vs Honnamma	J.C.Kumar
AWAIT SUMMON/NOTICE				
28	EX 79/2012 (SUMMONS) IA/1/2012	05-01-2021	K.Vasudevan Vs Mylaraiah.C.N	NANJUNDA SWAMY. N
OBJECTION ON IA				
29	O.S. 1442/2012 (SUMMONS) IA/2/2012 IA/1/2012 IA/3/2012 IA/4/2012	05-01-2021	Meluramma Vs Asmathunnissa	P.S.Manjunatha
30	O.S. 1607/2012 (SUMMONS) IA/1/2012	05-01-2021	Shobha Vs Ramaiah	N.Nagaraja
STEPS				
31	O.S. 463/2013 (SUMMONS) IA/1/2013	05-01-2021	Subbaiah Vs Chikkahanumaiah	S.N.Gangadhara
SUMMONS				
32	O.S. 945/2012 (SUMMONS) IA/1/2012	05-01-2021	Sunitha Joshi Vs Sudha Rani.V.K	REGO and REGO
33	O.S. 670/2014 (SUMMONS) IA/1/2014	18-01-2021	Rajendrareddy K Vs Bhavana P	Pramod R
AWAIT ORDERS				
34	O.S. 1399/2013 (SUMMONS) IA/1/2013 IA/2/2013	18-01-2021	Puttathyamma Vs Rajashekaraiah T	
AWAIT SUMMON/NOTICE				
35	O.S. 1538/2014 (SUMMONS) IA/1/2014	18-01-2021	Parvatheesha Vs Venkatesh A	S P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	O.S. 1641/2014 (SUMMONS) IA/1/2014 IA/2/2014	18-01-2021	Muniyamma Vs Muninanjamma	S. Vema Reddy
STEPS				
37	O.S. 1476/2013 (SUMMONS) IA/1/2013 IA/2/2013	18-01-2021	Pramila Vs Sidda Reddy A alias Siddaiah Reddy	V P S
38	O.S. 1230/2014 (SUMMONS) IA/1/2014	18-01-2021	Lakshmidevi Vs Thimmappa	R Nataraj
39	O.S. 427/2015 (SUMMONS) IA/1/2015	18-01-2021	Parvathamma Vs Venkatesh Reddy N	Srinivasareddy K V
WRITTEN STATEMENT				
40	O.S. 1605/2013 (SUMMONS) IA/1/2013	18-01-2021	Yalamma Vs Kaveramma	Srinivasaiah M
41	O.S. 515/2015 (SUMMONS) IA/1/2015	18-01-2021	Lakshamma Vs Lakkamma	VASANTHKUMAR
42	M.C. 139/2018 (APPEARANCE OF PARTY)	18-01-2021	Belzia J Vs Ruban beschi D.	K.G. sudhakar
43	O.S. 93/2018 (SUMMONS) IA/1/2018	19-01-2021	Munegowda Vs Munirajappa	Lakshmana Murthy N
44	Misc 12/2018 (SUMMONS) IA/1/2018	19-01-2021	Vajramma, REp. GPA holder G V Ravi Vs Vajrappa	G Manivannan
45	O.S. 271/2018 (SUMMONS)	19-01-2021	SudarshanMurthy Vs Janakamma	H Rajanna
46	O.S. 406/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-01-2021	Ramesh Vs Ramaiah M	Srirama
AWAIT ORDERS				
47	M.C. 309/2018 (SUMMONS)	19-01-2021	ASTITVA BHARGAVA Vs DIVYA VERMA	M Sunil Sastry
AWAIT SUMMON/NOTICE				
48	Misc 205/2018 (SUMMONS) IA/1/2018	19-01-2021	CHINNAPPAIAH Vs NARAYANAMMA	D N J

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49	Misc 117/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	19-01-2021	MUMTAZ BEGUM Vs P. MURALIDHARA SHASTRI	K. T. S.
SS TO DEFT. BY RPAD				
50	O.S. 1583/2015 (SUMMONS) IA/1/2015	19-01-2021	Nagarathnamma Vs Saraswathamma	Hareesh M
STEPS				
51	O.S. 659/2015 (SUMMONS)	19-01-2021	Sarojamma Vs Munivenkatamma	K S S
SUMMONS				
52	O.S. 1437/2015 (SUMMONS) IA/1/2015	19-01-2021	Devaraju Vs Ramakka	R.KRISHNAPPA
53	O.S. 262/2020 (SUMMONS) IA/1/2020 IA/2/2020	19-01-2021	KANTHA Vs SADASHIVA REDDY T K ALIAS MUNICHOWDA REDDY	ANANDA V
54	O.S. 613/2020 (SUMMONS) IA/1/2020	19-01-2021	MANJUNATH M Vs MANJULA M	K Suresh
55	O.S. 807/2020 (SUMMONS) IA/1/2020 IA/2/2020	19-01-2021	MUNIVENKATAMMA Vs VARALAKSHMI	HARSHA R.
56	O.S. 815/2020 (SUMMONS) IA/1/2020 IA/2/2020	19-01-2021	MAREGOWDA R Vs RAMAKRISHNAPPA	NAGARAJA N
WRITTEN STATEMENT				
57	O.S. 345/2018 (SUMMONS) IA/1/2018	19-01-2021	Yallamma Vs Muniyallappa	Manjunatha B T
58	FDP 34/2018 (NOTICE) IA/1/2018	19-01-2021	Sarojamma Vs Jayashree M	Jitendra Varma
59	FDP 44/2018 (NOTICE)	19-01-2021	SIDDAPPA Vs NINGAMMA	MALI PATIL D. S.

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11:00 A.M - 12:00 P.M				
OBJECTION ON IA				
1	O.S. 852/2020 (SUMMONS) IA/1/2020		MUNIRAJU M Vs MURALIDHAR M V	P B RAJU
2	O.S. 546/2015 (EVIDENCE.) IA/1/2015		Anitha Raj J Vs Prabhu Kumar J	VIJAYA KUMAR
CROSS EXAMINATION OF PW				
3	O.S. 864/2009 (EVIDENCE.) IA/1/2009		SIDDAGANGAMMA Vs THAYAMMA	H.R.MANJUNATHA ABSENT
4	O.S. 352/2018 (EVIDENCE.)		State Bank of India, Rep. Pooja Iyer Vs Ramamurthy G R	T M Jayakrishnappa
5	O.S. 1567/2018 (EVIDENCE.) IA/1/2018		GOPAL K N Vs NAGARAJ M	M R G
PLNTF EVIDENCE				
6	Misc 93/2017 (EVIDENCE.) IA/1/2017		Nagaraju Vs Renuka	M M
FUTHER CHIEF OF pw				
7	O.S. 1706/2015 (EVIDENCE.) IA/1/2015		Narayanappa Vs Narayanamma	Lokesh R
8	M.C. 162/2018 (EVIDENCE.)		Maneesha Maviladath Vs Vamsee Kamatham	M Sunil Sastry
9	O.S. 340/2000 (ARGUMENTS.)		MUIYAPPA Vs SHAKARAPPA DECEASED BY LRS	H.M. MUNIVENKATARAMA DMS
10	O.S. 1712/2004 (ARGUMENTS.) IA/1/2004		M PUSHPAMBA Vs M SADANANDA	K.V. NARASIMHAN
11	O.S. 1743/2005 (ARGUMENTS.) IA/1/2005		K NAGARAJ Vs SREENIVASA	M RAMA MOHAN MRM
12	O.S. 2342/2007 (ARGUMENTS.) IA/1/2007		SYED RIYAZ Vs RAMEGOWDA	T. SESHAGIRI RAO KVR
13	O.S. 787/2009 (ARGUMENTS.)		K L SRINIVAS Vs K NAGARAJ	MYLARAIAH ASSOCIATES. MRM

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14	O.S. 1335/2013 (ARGUMENTS.) IA/1/2013		Gauramma Vs Chinnamma	G Manivannan and M Prakash
15	R.A. 122/2013 (ARGUMENTS.) IA/1/2013		Lakshmipathy T H Vs Lakshmana	S Siddappa
16	R.A. 51/2015 (ARGUMENTS.)		Naryanappa Vs Laghumamma	M.V. CHANDRASHEKARA REDDY
17	O.S. 108/2017 (ARGUMENTS.) IA/1/2017		Nithin Kumar Vs Chinnamma	G Vishwanatha Reddy
18	R.A. 31/2017 (ARGUMENTS.) IA/1/2017		Rudresha B V Vs Jamanala Bajaj Seva Trust	H E B
19	O.S. 514/2017 (ARGUMENTS.) IA/1/2017		Murali B Vs Batyappa	Ravi H S
20	O.S. 1347/2017 (ARGUMENTS.) IA/1/2017		Lakshmidevi Vs Krishnamurthy	
21	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninthe Mala M	V V G

3:00 P.M - 4:00 P.M

ISSUE COMMISSIONER WARRANT

22	FDP 14/2015 (SUMMONS)		Theresa Vs Susheelamma	Mahesh L
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OBECTION

23	O.S. 407/2018 (SUMMONS) IA/1/2018		Munithayamma Vs Lakshamma	K R Muniraju
24	O.S. 578/2018 (SUMMONS)		Krishnappa D Vs Jayanna D	H S Chandraiah
25	Misc 72/2018 (SUMMONS) IA/1/2018		Hamsavathi Vs Shivanna B N	C Srinivasa

WRITTEN STATEMENT

26	O.S. 743/2020 (SUMMONS) IA/1/2020 IA/2/2020		DIVYA R Vs RAMACHANDRAPPA	LAW ASS
27	O.S. 1935/2019 (HEARING) IA/1/2019		RAMAKKA Vs MUNIYAPPA	G N R

CROSS EXAMINATION OF PW

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 244/2008 (EVIDENCE.) IA/1/2008		SHANTHAMMA Vs BYRANNA	G.MUNIRAJU
29	O.S. 619/2017 (JUDGMENTS) IA/1/2017		Ashwatha Reddy Vs Ramakrishna Reddy	K Varaprasad
30	O.S. 1418/2013 (APPEARANCE OF PARTY) IA/1/2013		Bylappa Vs Muniyamma	G Jeevaprakash
31	O.S. 1598/2019 (APPEARANCE OF PARTY)		Malini K Vs Muniyappa	Vinaykumar Ravoor
32	O.S. 512/2020 (APPEARANCE OF PARTY) IA/1/2020		Venkatalakshamma Vs Venkatesh	Suresh
33	EX 25/2020 (APPEARANCE OF PARTY) IA/1/2020		JAYASIMHA A S Vs DASAPPA	RANGA RAJAN J
34	O.S. 306/2015 (ORDERS.) IA/1/2015		Nagesh B L Vs Kavitha B G A	H.S.SATHISH KUMAR
35	O.S. 1041/2020 (ORDERS.) IA/1/2020 IA/2/2020		LILLY MARY A Vs RAMAPPA M	MAHESH L

Cases listed below are adjourned due to Covid 19

36	O.S. 752/2013 (SUMMONS) IA/1/2013	20-01-2021	Kamalamma Vs Nagarathamma alias Nagamma	Mohumed Sadiqh.B.A
37	O.S. 847/2015 (SUMMONS) IA/1/2015	20-01-2021	Anjanamma Vs Muniyamma	G H N
38	O.S. 32/2019 (SUMMONS) IA/1/2019	20-01-2021	Srinivas L Vs Giriraj S	N T G
39	O.S. 331/2019 (SUMMONS) IA/1/2019	20-01-2021	Shilpa shree K Vs Venkatalakshamma	G Papi Reddy
40	O.S. 965/2019 (SUMMONS)	20-01-2021	Munivenkatamma Vs Katappa	K C Manjunatha
41	O.S. 71/2020 (SUMMONS)	20-01-2021	Munikrishna Vs Hanumakka	Lokesh S

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42	O.S. 92/2020 (SUMMONS) IA/1/2020	20-01-2021	Sakamma Vs Lakshmaiah B C	C G Chandrashekar
43	M.C. 99/2020 (SUMMONS)	20-01-2021	Gaurav Singh Vs Namrata Rawat	Shwetha N
44	O.S. 475/2020 (SUMMONS)	20-01-2021	Chinthamma Vs Papamma	MALLURIAH
45	Misc 11/2020 (NOTICE) IA/1/2020 IA/2/2020	20-01-2021	Narayanaswamy M Vs Muniraju L	Krishnamurthy
46	Misc 18/2020 (NOTICE) IA/1/2020	20-01-2021	Madduramma Vs Nagappa B	Ganesh
47	Misc 26/2020 (NOTICE)	20-01-2021	Gurusiddamma Since died LRs Gundumaraih Vs Obalaiah	M Shivaraja
48	M.C. 160/2020 (NOTICE)	20-01-2021	GIRISH H B Vs GEETHA S	S.K.PRABHAKAR SHETTY
49	O.S. 907/2007 (HEARING) IA/1/2007	20-01-2021	BYAMMA Vs MUNIVENKATAPPA	K.M. RANGANNA
50	O.S. 173/2008 (HEARING) IA/1/2008	20-01-2021	GOWRAMMA Vs LAKSHMAMMA	SRINIVASA N 1 TO 8 EXPARTY
51	EX 15/2018 (HEARING)	20-01-2021	Rani M C Vs Arul V	Mithun Gerani
52	O.S. 419/2013 (ISSUES.) IA/1/2013 IA/2/2013	20-01-2021	Gangathimmakka Vs Papamma @ Siddamma	H Maregowda
53	O.S. 906/2015 (ISSUES.) IA/1/2015	20-01-2021	Kaveramma Vs Akkayamma	M Prakash
54	O.S. 2371/2007 (EVIDENCE.) IA/1/2007	20-01-2021	MOHMMED YOUSUFF Vs MANJUNATH	MAILAPPA.K

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<u>11:00 A.M - 12:00 P.M</u>				
OBECTION				
1	O.S. 1183/2010 (SUMMONS) IA/1/2010 IA/2/2010 IA/3/2010		RAVI AND OTHERS Vs STATE OF KARNATAKA AND OTHERS	M.PRABHAVATHI
2	O.S. 1320/2013 (SUMMONS) IA/1/2013		Munikrishnappa Vs Shanthamma	
3	O.S. 1372/2013 (SUMMONS) IA/1/2013		Chandramma M Vs Narayanappa M	Sanket M Y
4	O.S. 1438/2017 (SUMMONS) IA/1/2017		Savithramma K Vs Geetha	J V C
WRITTEN STATEMENT				
5	O.S. 1195/2017 (SUMMONS) IA/1/2017		Ashwini Vs Srinivasa Murthy alias Shekar Vaedhan	Rakshitha Law Chamber
6	O.S. 1205/2011 (HEARING) IA/1/2011		MS JAMNALAL BAJAJ SEVA TRUST Vs RAVI PRAKASH.B	VENKATESH PASTAY
7	O.S. 1523/2011 (HEARING)		NYANAMMA Vs PUTTAMMA	S.R.NARAYANAPPA
8	O.S. 854/2013 (HEARING) IA/1/2013 IA/2/2013 IA/3/2013		Sunandamma Vs Papamma	M.V.Anupama
9	O.S. 1071/2013 (HEARING) IA/1/2013 IA/2/2013		Gowramma Vs Ashwathamma.N	S.K.Venkata reddy
10	O.S. 1366/2013 (HEARING) IA/1/2013		Mallappa Vs Ramaiah M	M V C R
11	O.S. 1550/2013 (HEARING) IA/1/2013		Jayappa Vs Krishnappa	K N H
12	O.S. 1667/2013 (HEARING) IA/1/2013		Narasamma Vs Jayamma	V V

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13	O.S. 21/2016 (HEARING) IA/1/2016 IA/2/2016		Vajrappa Vs Dodda Gundappa	SHIVAKUMAR
12:00 P.M - 1:00 P.M				
14	O.S. 782/2018 (EVIDENCE.)		Krishnappa K N Vs The Tahasildar Bengaluru South Taluk	K L S
15	O.S. 1530/2018 (EVIDENCE.) IA/1/2018		VENKATA REDDY M Vs KIRAN S	Venkatesh
16	O.S. 484/2019 (EVIDENCE.) IA/1/2019		Venkatalakshamma Vs Byyamma	P N Chandrappa
17	Misc 81/2019 (EVIDENCE.) IA/1/2019 IA/2/2019		Krishnamurthy H P, Since Deceased Rep. by his LRs. 1(a) Pramila R Vs Papamma	Sai Kiran
PLNTF EVIDENCE				
18	O.S. 802/2016 (EVIDENCE.) IA/1/2016 IA/2/2016		Gnanesh, Rep. by his mother natural guardian Mamatha G K Vs Ramachandrachari	C R K
3:00 P.M - 4:00 P.M				
19	O.S. 925/2016 (HEARING) IA/1/2016		Nanjundappa Vs Sunkamma	N V M
20	EX 68/2016 (HEARING)		Nagaprakash J V Vs Kousalya C R	
21	O.S. 926/2017 (HEARING) IA/1/2017 IA/2/2017		Bhagya Vs Channigappa	
22	EX 4/2018 (HEARING)		Byregowda Vs Annamarappa, Since dead by his LRs. Pillamma	M.B. CHANDRA CHOODA
23	Misc 31/2020 (HEARING)		Chikka Muniyappa Vs Srinivasa Reddy T	S V Ramachandrappa
24	O.S. 937/2020 (HEARING) IA/1/2020 IA/2/2020		AROKYAMARY Vs IRUDAYARAJ C	SRIYUTHS V ANAND

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25	M.C. 95/2020 (FIRST HEARING)		Muniraju N alias Ganesh Vs NIL	Madhu C N
26	Misc 107/2016 (ARGUMENTS.)		Krishnamurthy H P, Since Deceased Rep. by his LRs Pramila R Vs Pampamma	
FURTHER ARGUMENTS				
27	O.S. 12/2016 (ARGUMENTS.) IA/1/2016		Rusul Sab Vs Sardar	H.M. ANANDA KUMAR
28	M.C. 126/2018 (ORDERS.)		Mayank Gupta Vs Akriti Gupta	
Cases listed below are adjourned due to Covid 19				
29	O.S. 384/2004 (SUMMONS) IA/1/2004	07-11-2020	MUNISWAMY GOWDA SINCE DEAD BY HIS L.RS. Vs L LAKSHMINARAYANA	MYLARAIAH ASSOCIATES N.GOVINDA GOWDA
30	O.S. 369/2005 (SUMMONS) IA/1/2005 IA/2/2005	07-11-2020	THERASA MARRY Vs FRANCHIS RAJAPPA	R.KRISHNAPPA REDDY
31	O.S. 1410/2005 (SUMMONS) IA/1/2005	07-11-2020	PAPAIAH, SINCE DEAD BY LRS Vs KRISHNA REDDY	VISWANATHA REDDY SRI.T.A
32	O.S. 676/2010 (SUMMONS) IA/1/2010	07-11-2020	M.SANDEEP AND ANOTHEER Vs KEMPAIAH	M.A.SUBRAMANI
33	EX 105/2010 (HEARING)	07-11-2020	STATE BANK OF INDIA Vs RAMEGOWDA	MUNIRAJU
34	O.S. 1278/2016 (ISSUES.) IA/1/2016	07-11-2020	Naveen Jain Vs Narayanappa M	Sanjay H S
35	O.S. 1279/2016 (ISSUES.) IA/1/2016	07-11-2020	Naveen Jain Vs Narayanappa	
36	O.S. 239/1997 (APPEARANCE OF PARTY)	07-11-2020	BHAGYAMMA Vs M.S.RAJASHEKAR	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	O.S. 782/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	24-11-2020	DHARMENDRA Vs VENKATESH ALIAS VENKATESH V	G M S
38	O.S. 1104/2019 (EVIDENCE.) IA/1/2019	24-11-2020	Venkatesh A V Vs Srinivas alias Srinivasappa	Naveen N
39	O.S. 1718/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	24-11-2020	RAMAKRISHNA Vs MUNINARAYANAMMA	LAKSHMI SHREE
40	O.S. 1511/2018 (A.D.R.) IA/1/2018	30-11-2020	Rajanna Vs Thimmappa alias Thimmaiah	Srinivasa
41	O.S. 1614/2018 (A.D.R.) IA/1/2018	30-11-2020	Anjalamma Vs Venkataramanappa	Malluraiah
42	O.S. 285/2019 (A.D.R.) IA/1/2019	30-11-2020	Shashikala Vs Munireddy	M B Chandrachooda
43	O.S. 366/2020 (SUMMONS) IA/1/2020	15-01-2021	Muniyellamma Vs Revamma	Pradeep M
44	P and SC 8/2017 (NOTICE)	15-01-2021	Rajeshwai Umesh Vastrad Vs Akhila U Vastrad	R S L
45	Misc 92/2017 (NOTICE) IA/1/2017 IA/2/2017	15-01-2021	Ramesh S Vs Ashwath K	
46	M.C. 175/2017 (NOTICE)	15-01-2021	Suresh V Vs Ramya C	K Nagendranaik
47	G and WC 35/2019 (NOTICE)	15-01-2021	NAVEEN KUMAR S. Vs YASHODHA S. M.	P M
48	R.A. 93/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	15-01-2021	Susheelamma Vs Yamuna Eshwari	P Narayanappa
49	Misc 206/2019 (NOTICE) IA/1/2019 IA/2/2019	15-01-2021	Ramachandrappa N Vs Rajalakshmi	K M C
50	M.C. 182/2020 (NOTICE)	15-01-2021	MAMATHASHREE G Vs PRAKASH A V	RAJESH A

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	O.S. 1348/2013 (SUMMONS) IA/1/2013	16-01-2021	Ramachari Vs Srinivasachari	T Prakash
52	O.S. 1353/2013 (SUMMONS) IA/1/2013	16-01-2021	Rajamma Vs Chikkanna	K P J
53	O.S. 1392/2013 (SUMMONS) IA/1/2013	18-01-2021	The State Bank of India Vs Munishamappa	
54	O.S. 1408/2016 (SUMMONS) IA/1/2016	18-01-2021	Srinivas N Vs Muniyappa N Y	MUNIRAJU K N
55	O.S. 1770/2016 (SUMMONS) IA/1/2016	18-01-2021	Mangalamma Vs Venkataramaiah	M Vasudeva
56	O.S. 755/2017 (SUMMONS) IA/1/2017	18-01-2021	Ramaiah Vs Narayanaswamy	
57	R.A. 3/2018 (NOTICE) IA/1/2018	19-01-2021	Khaleelulla Khan Vs Haleema Bi	M Shariff
58	R.A. 24/2019 (NOTICE) IA/1/2019 IA/2/2019	19-01-2021	Marappa Vs Chikkasonappa	R Raghunath
59	Misc 135/2019 (NOTICE) IA/1/2019	19-01-2021	Marappa K Vs Kempamma	M N V
60	O.S. 830/2017 (SUMMONS)	21-01-2021	Mohan Kumar Vs Chikkannappa	B C V
61	O.S. 848/2017 (SUMMONS)	21-01-2021	White Estates and Properties Vs M/s Karthik Roofings	
62	O.S. 985/2017 (SUMMONS) IA/1/2017	21-01-2021	Mohananga Vs Ramalakshamma	H G N
63	O.S. 108/2020 (SUMMONS) IA/1/2020	29-01-2021	Vijay Kumar N, Rep. by his GPA Holder Naveen Kumar Vs Shivaram V	Sujayeendra S
64	O.S. 221/2020 (SUMMONS) IA/1/2020 IA/2/2020	29-01-2021	Vinodh Raj V G S Vs Babudas V G P	Manmohan P N

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
65	O.S. 311/2020 (SUMMONS) IA/1/2020	29-01-2021	Narasappa G Vs Puttanarsamma	Kantharajaiah
66	O.S. 326/2020 (SUMMONS)	29-01-2021	Bharathi Vs Vishalaksha	Ravi Kumar B K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
1	O.S. 1270/2005 (HEARING) IA/1/2005		CHANDRAMMA Vs B NANJUNDAPPA	GOVINDA GOWDA PARAMESHWARAPPA C
2	O.S. 1719/2006 (HEARING) IA/1/2006		NAGARATHNAMMA Vs CHIKKABANGARAPPA	R.VENKATAREDDY
3	O.S. 1865/2006 (HEARING) IA/1/2006 IA/2/2006		CHIKKARAMAIAHREDDY since dead by his LR SMT.RAMAKKA Vs THIMMAPPA DEAD BY LRS. A.GUJJAMMA	P.G.RAMESH
4	O.S. 2518/2006 (HEARING) IA/1/2006		MUNIYAMMA Vs DEVAMMA	G and V ASSOCIATES GTN
5	O.S. 471/2010 (HEARING) IA/1/2010		RAMALAKSHMAMMA Vs KEMPALAKKIAIAH	DR.V.SREENIVASA
6	O.S. 678/2010 (HEARING) IA/1/2010		SHARADA AND OTHERS Vs MUNIYAPPA	T.KODANDARAMA
7	O.S. 912/2011 (HEARING) IA/1/2011		MARAKKA Vs RAVICHANDRA.H.R.	VENKATA REDDY
8	O.S. 1474/2011 (HEARING) IA/1/2011		MARIYAMMA Vs MUNIYELLAPPA	K.L. SUJAYA SS D1 TO 6
12:00 P.M - 1:00 P.M				
9	O.S. 1529/2011 (HEARING) IA/1/2011		MANJUNATAREDDY Vs LAKSHMAMMA	JAYA RAMAR REDDY
10	O.S. 452/2012 (HEARING) IA/1/2012		CHIKKAMMA Vs HANUMANTHARAYAPPA	B.G. THAMMAIAH
11	O.S. 508/2012 (HEARING) IA/1/2012		GEETHA Vs GOWRAMMA	G H NAGARAJ NGK ADVOCATE
12	O.S. 1528/2012 (HEARING) IA/1/2012		Mariyappa Vs Shanmugam.H.C	T.K.Rajagopala
13	O.S. 959/2012 (ARGUMENTS.) IA/1/2012		Shivashankar.S Vs Managing Director	G.KIRAN
14	M.A. 82/2017 (ARGUMENTS.) IA/1/2017		Shivalinga Vs Muniraju	M/s Edagi and Urs

FURTHER ARGUMENTS

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 1461/2006 (ARGUMENTS.) IA/1/2006		H S MANJUNATH SHASTRI Vs P VISHNU PRASAD	T. MANJUNATH
<u>3:00 P.M - 4:00 P.M</u>				
16	O.S. 1549/2012 (HEARING) IA/1/2012		papamma Vs Akkayamma	M.D.Basavanna
17	O.S. 644/2014 (HEARING) IA/1/2014		Suresh G V Vs Varalakshmi K H	Ravi H S
18	O.S. 691/2014 (HEARING) IA/1/2014		Nagireddy Vs Huchappa	N J Ramesh
19	O.S. 809/2014 (HEARING) IA/1/2014		Chennamma Vs Munegowda	H S D
20	O.S. 1187/2014 (HEARING) IA/1/2014		Marakka Vs Narayanappa C	M Srinivas
21	FDP 39/2014 (HEARING)		Narayana Vs Chikkanna	Amar Babu M
22	O.S. 1850/2014 (HEARING) IA/1/2014		Lakshamma Vs Yellamma	Muniraju M
23	O.S. 1615/2016 (HEARING) IA/1/2016 IA/2/2016 IA/3/2016		ELSIE JOHN Vs YASHODAMMA	P B R
<u>4:00 P.M - 5:00 P.M</u>				
24	O.S. 48/2017 (HEARING) IA/1/2017 IA/2/2017		Munithayamma Vs Ashwathaiiah	C Shankar Reddy
25	O.S. 603/2018 (HEARING) IA/1/2018		Srinivas M Vs Nagaraju M	N Nagaraju
26	O.S. 763/2019 (HEARING) IA/1/2019		Kaveramma Vs Kaveramma	P M N
27	O.S. 491/2020 (HEARING) IA/1/2020 IA/2/2020		Jayamma alias Chikka jayamma Vs Kempanna	Sridhara T
28	O.S. 514/2020 (HEARING) IA/1/2020		Chandrashekar S Vs Subbanna alias Subbanna S M	H.S RAMAMURTHY ASSOCIATES

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	O.S. 1008/2020 (HEARING) IA/1/2020		VINCENT KUMAR Vs SHIVANNA	JAMUNA T B
30	M.C. 239/2020 (HEARING) IA/1/2020		HIMADRI BASAK Vs NIL	P V VASUDEVAN AND ASSOCIATES
31	O.S. 1823/2014 (ISSUES.) IA/1/2014		Susheela Bai alias Mani Vs Nagarathna Bai	B C Venkatesh
32	O.S. 2127/2014 (ISSUES.) IA/1/2014		Amrutha V alias Amrutha Reddy Vs Vasudeva Reddy	G.V. SHANTHA
33	O.S. 1419/2018 (JUDGEMENT.) IA/1/2018		Bellamma Vs Chikka Narasimhaiah	K S Ramu
34	O.S. 469/2019 (JUDGEMENT.) IA/1/2019		Doddaiah Vs Vishwanath H S	M Ramachandra Gowda
35	O.S. 1050/2020 (ORDERS.) IA/1/2020		Muniyappa Vs Anjinappa M	A G Bopaiah
Cases listed below are adjourned due to Covid 19				
36	M.A. 48/2017 (HEARING) IA/1/2017	09-11-2020	Muddappaji Vs Undavalli Satyanarayana	J S Dinesh
37	O.S. 957/2017 (HEARING) IA/1/2017	09-11-2020	Mariyappa Vs Duggalamma	
38	O.S. 1091/2017 (HEARING) IA/1/2017	09-11-2020	Sharadamma Vs Gangamma	N P Law
39	O.S. 1375/2019 (SUMMONS)	19-12-2020	Sampangiramaiah Vs Lakshamma	Y P V
AMENDMENT				
40	O.S. 1460/2011 (SUMMONS) IA/1/2011	19-12-2020	SURESH Vs LAKSHMAIAH.G	K.SRINIVAS
41	O.S. 983/2014 (SUMMONS) IA/1/2014	19-12-2020	Yellappa Vs Venkatachalaiah R	M Venugopal
42	O.S. 1765/2018 (SUMMONS) IA/1/2018	19-12-2020	Lakshamma Vs Ramarathnamma	J Ravikumar
AWAIT SUMMON/NOTICE				
43	R.A. 104/2018 (SUMMONS) IA/1/2018	19-12-2020	SUCHITHRA B JAHAGIRDHAR Vs HARINATH N	K S NANDISH BABU

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	O.S. 1773/2018 (SUMMONS) IA/1/2018 IA/2/2018	19-12-2020	Master Rohith K E Vs Siddalingamma	K V Ramachandra
45	O.S. 166/2020 (SUMMONS) IA/1/2020	19-12-2020	Nagaraj S T Vs Muthuraj	HARSHA R.
NOTICES				
46	O.S. 683/2020 (SUMMONS) IA/1/2020	19-12-2020	PUSHPALATHA N Vs SHANTHAMMA	NAGARAJU H N
47	O.S. 882/2020 (SUMMONS) IA/1/2020	19-12-2020	SUBAMMA Vs JAYAMMA	RAJESH L
STEPS				
48	O.S. 789/2017 (SUMMONS) IA/1/2017	19-12-2020	Ambarisha Vs Byrappa A	
49	O.S. 1460/2019 (SUMMONS) IA/1/2019	19-12-2020	AKKAYAMMA Vs KRISHNAPPA	P Lakshminarayana
50	O.S. 2015/2014 (NOTICE) IA/1/2014	19-12-2020	Munibairamma Vs Muniyppa	Hanamanthu
51	Misc 215/2018 (NOTICE)	19-12-2020	NAVED M HASSAN Vs GOWRAMMA	ANIL KUMAR SHETTY A
52	Misc 13/2019 (NOTICE)	19-12-2020	Sridhar K Vs Krishnappa N	T M
53	Misc 192/2019 (NOTICE)	19-12-2020	Girijamma Vs Venkataswamy Reddy	T M
54	Misc 217/2019 (NOTICE) IA/1/2019	19-12-2020	Cheluvamma Vs Arogya swamy @ Dodda Arogya swamy	I Devananda
55	Misc 227/2019 (NOTICE)	19-12-2020	Venkatesh M Vs Dinesh	A V Vijaya
AWAIT SUMMON/NOTICE				
56	Misc 91/2018 (NOTICE) IA/1/2018	19-12-2020	Venkatalakshmi alias Venkatamma Vs Siddagnamma alias Gangamma	Bhaskar D

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	EX 53/2019 (NOTICE)	19-12-2020	Srinivasa Reddy K Vs Jaya Naik R	S S R
58	M.A. 10/2020 (NOTICE) IA/1/2020 IA/2/2020	19-12-2020	Muniraju Vs Subbalakshamma	RAKSHIT K. N.
STEPS BY				
59	EX 91/2016 (NOTICE)	19-12-2020	Nupur Sharma Vs Vilas Kondiba Chandanshiv	
60	P.MIS. 3/2017 (NOTICE)	19-12-2020	Dayananda Vs Nagaraj	Arun J.
61	O.S. 756/2012 (A.D.R) IA/1/2012	21-12-2020	Muniyappa Vs Venkataramanappa	GEETHA J KADUR
62	O.S. 173/2016 (A.D.R) IA/1/2016	21-12-2020	Kum. Aishwarya P Vs Prabhaiah Reddy @ Prabhaiah	G V S
63	O.S. 655/2016 (A.D.R) IA/1/2016	21-12-2020	Thanuja Vs Kanthamma	Suresh G V
64	O.S. 797/2016 (A.D.R) IA/1/2016	21-12-2020	Subbaiah N G Vs Ravi G	Gurudeva P
65	O.S. 1174/2016 (A.D.R) IA/1/2016 IA/2/2016 IA/3/2016	21-12-2020	Lakshminarasimha Vs Anthonamma	
66	O.S. 1190/2016 (A.D.R) IA/1/2016	21-12-2020	Gowramma Vs Nagaraju	
67	O.S. 1239/2016 (A.D.R) IA/1/2016 IA/2/2016	21-12-2020	Muniyamma alias Munirathnamma, Rep. by GPA holder Jagadeesh K R Vs Kempamma	B H Chandrashekar
68	O.S. 1521/2016 (A.D.R) IA/1/2016	21-12-2020	Venkatamma Vs Munihanumaiah	M R S
69	O.S. 1551/2016 (A.D.R) IA/1/2016	21-12-2020	Hanumamma alias Hanumakka Vs Kemperathnamma	V Rajaiah
70	O.S. 1686/2016 (A.D.R)	21-12-2020	Chandrashekar Vs Munithayappa	G S V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	O.S. 1712/2017 (A.D.R)	21-12-2020	Thimmakka Vs Lingamma	
72	O.S. 333/2018 (A.D.R) IA/1/2018	21-12-2020	Narasingaiah Vs Lakshmipathi M L	J C Kumar
73	O.S. 454/2018 (A.D.R) IA/1/2018	21-12-2020	Manohara M K Vs Jayamma M	S Shankarachar
74	O.S. 1810/2018 (A.D.R) IA/1/2018	21-12-2020	Rajanna Vs Muniyappa	K M Satish
75	O.S. 563/2019 (A.D.R)	21-12-2020	Sudipto Das Vs M/s Lancesoft, Rep. by Sharma R P	A M Vijay
76	O.S. 809/2019 (A.D.R) IA/1/2019	21-12-2020	Chandrashekar V Vs Venkatappa	Pavan K M
77	O.S. 934/2019 (A.D.R) IA/1/2019 IA/2/2019	21-12-2020	Munivenkataswamy M K Vs Krishnappa	S V

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
16.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 819/2018 2. O.S.748/2017 3. O.S. 24/2013 4. O.S.303/2018 5. O.S.1611/2012 6. O.S.287/2014 7. O.S.874/2008	To hear on IAs
Evidence	Evidence
1. O.S. 1068/2008 2. O.S.1088/2017	

IV ASCJ 15.10.2020
Bengaluru Rural District, Bengaluru.

In the Court of V Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

Cases Listed on 16-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 2083/2006	Evidence
02	O.S. 2180/2006	Evidence
03	O.S. 1646/2007	Hearing
04	LAC 91/2007	Arguments
05	O.S. 1487/2011	Hearing
06	O.S. 1594/2012	Hearing
07	O.S. 850/2013	Hearing
08	O.S. 618/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 141/2008	Arguments
02	O.S. 1332/2008	Arguments
03	R.A. 190/2012	Arguments
04	O.S. 173/2015	Arguments
05	O.S. 954/2015	Hearing
06	O.S. 1024/2020	Orders
07	O.S. 1031/2020	Orders

Wt Jk 15/10/2020

I/c. V Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru
Cases Listed on 16-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1321/2005	Hearing
02	Ex. 33/2006	Hearing
03	O.S. 1304/2006	Evidence
04	O.S. 1232/2006	Arguments
05	O.S. 973/2006	Hearing
06	O.S. 923/2007	Evidence
07	O.S. 625/2014	Evidence
08	O.S. 598/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 1202/2006	Hearing
02	O.S. 1376/2006	Hearing
03	FDP 22/2006	Hearing
04	O.S. 299/2017	Hearing
05	FDP 22/2015	Orders
06	O.S. 1032/2020	Orders
07	O.S. 1039/2020	Orders

N. H. V. 15/10/2020

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.